

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 199 of 2013

Tuesday, this the 11th day of March, 2014

CORAM:

Hon'ble Mr. Justice A.K. Basheer, Judicial Member
Hon'ble Ms. Minnie Mathew, Administrative Member

P.V. Manoharan, aged 54 years, S/o. Vava,
 Lab Attendant/Sub Staff, Kendriya Vidyalaya,
 Ernakulam, Kochi-682 029, residing at Pelappallil House,
 Thiruvamkulam PO, Ernakulam District,
 Pin – 682 305.

..... Applicant

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1. The Commissioner, Kendriya Vidyalaya Sangathan,
 No. 18, Institutional Area, Shaheed Jeet Singh Marg,
 New Delhi – 110 016.
2. The Deputy Commissioner, Kendriya Vidyalaya Sangathan,
 Regional Office, Ernakulam, Kochi – 682 020.
3. The Joint Commissioner (Admin), Kendriya Vidyalaya Sangathan,
 No. 18, Institutional Area, Shaheed Jeet Singh Marg,
 New Delhi – 110 016.
4. The Deputy Commissioner (Admin), Kendriya Vidyalaya Sangathan,
 No. 18, Institutional Area, Shaheed Jeet Singh Marg,
 New Delhi – 110 016.

..... Respondents

(By Advocate – Mr. K. Mayankutty Mather)

This application having been heard on 11.03.2014, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. Justice A.K. Basheer, Judicial Member-

When this case is taken up for consideration it is submitted by learned

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counsel for the applicant that this Original Application has abated in as much as the applicant is no more.

2. The above submission is recorded and the Original Application is closed as abated.

Matthew
(MINNIE MATTHEW)
ADMINISTRATIVE MEMBER

Basheer
(JUSTICE A.K. BASHEER)
JUDICIAL MEMBER

“SA”